

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).36793/2012
(From the judgement and order dated 25/07/2012 in WC No.19957/2012 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

OM PRAKASH YADAV

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim relief
and office report)

Date: 14/12/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR

HON'BLE MR. JUSTICE FAKKIR MOHAMED IBRAHIM KALIFULLA

For Petitioner(s)

Mr. Ratnakar Dash, Sr. Adv.

Mr. Sandeep Singh, Adv.

Mr. Anuvrat Sharma, Adv.

Ms. Alka Sinha, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Leave granted.

Post along with CA No...../ 2012 @ SLP (C) No. 33696/12.

Recovery of cost awarded by the High Court shall remain stayed.

|(N.K. Goel)
|Court Master

| |(Veena Khera)
| |Court Master

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